| | | | | | | Annexure-7 | | | | | | | | |
|---|------------------|---------------------------|-----------------|--|-----------------|---------------|-------------|---------|----------|------------|-------------------------------------|-----------------|-----------------|--------------------|
| Name of the corporate debtor: Tensile Steel Limited | | | | Date of commencement of CIRP: 03-07-2025 | | | | | | | List of creditors as on: 24-07-2025 | | | |
| | | | | | Operational cr | editors (Gove | rnment Dues |) | | | | | | |
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount | Amount of claim | Amount of claim | Remarks, if any |
| | | Date of receipt of | Amount claimed | Amount of | Nature of claim | Amount | Amount | Whether | % of | contingent | of any | not admitted | under | |
| | | claim | [Amount in Rs.] | claim | | covered by | covered by | related | voting | claim | mutual | | verification | |
| | | | | admitted | | security | guarantee | party? | share in | | dues, | | | |
| | | | | | | interest | | | CoC | | that may | | | |
| 1 | EPFO Department | 17-07-2025 | 84,60,910.00 | - | Operational | - | - | - | - | - | - | - | 84,60,910.00 | Department has |
| | | | | | creditors | | | | | | | | | been asked to file |
| | | | | | (Government | | | | | | | | | claim in |
| | | | | | Dues) | | | | | | | | | appropriate form |
| TOTAL | | | 84,60,910.00 | | | | | | | | | | 84,60,910.00 | |